

Name of the Corporate Debtor: MITTAL CORP LIMITED; Date of Commencement of CIRP: 10-11-2021; List of Creditors as on: 10-08-2022; Name of IP: Mr. Shailendra Ajmera; Process Number: 1; Last 5 digit of registration number: 10568

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	15935188082	10	15875170610	89.83	0	60017472	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	65	5306482	30	1861247	0.01	0	3445095	0	Annexure 5
6	Operational creditors (Employees)	59	22337059	18	5542291	0.03	5634781	7581180	0	Annexure 6
7	Operational creditors (Government Dues)	10	1671025917	8	729648226	4.13	19833753		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	49	1217234976	44	1059571599	6.00	0	157663377	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	104469	2	104469	0.00	0	0	0	Annexure 9
Total		195	18851196985	112	17671898442	100.00	25468534	1150251062	0	